

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:5303
ANSWERED ON:28.08.2001
PROJECTS FOR SLUM IMPROVEMENT AND REHABILITATION IN KARNATAKA
GOWDAR MALLIKARJUNAPPA;IQBAL AHMED SARADGI

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government of Karnataka propose to take up two major projects of slum improvement and rehabilitation;
- (b) if so, the details thereof;
- (c) whether the Government of Karnataka has pointed out that these two projects will be funded by the Japan Bank for International Cooperation;
- (d) if so, whether the Karnataka Chief Minister has requested the Finance Minister for clearance of these projects;
- (e) if so, the details thereof;
- (f) whether the Union Government have not cleared these projects so far; and
- (g) if so, the reasons therefor?

Answer

MINISTER OF STATE FOR URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI BANDARU DATTATREYA)

(a): Yes, Sir.

(b): The Govt. of Karnataka has forwarded following two project proposals seeking assistance from the Japan Bank for International Cooperation (JBIC):

(i) Slum Upgradation and Development Programme for 21 Class-I cities in Karnataka:- This project pertains to 21 Class-I cities of Karnataka with a population of one lakh and above. It envisages to benefit about 15 lakh slum dwellers in 985 slum in these cities.

(ii) Integrated Slum Development Programme for Bangalore City: This project has been prepared exclusively for Bangalore city and envisages to benefit about 6.88 lakh slum dwellers in 468 slums in Bangalore.

(c): Yes, Sir.

(d): Yes, Sir.

(e): The Govt. of Karnataka has indicated that it had preliminary discussion with the JBIC, which has shown its willingness to finance these projects. In response to the letter from the Chief Minister of Karnataka to the Finance Minister, a letter from the Hon'ble Urban Development Minister has been sent, apprising him about the latest development in the matter.

(f)&(g): The project proposals after receipt of the comments of the Planning Commission would be forwarded to the Department of Economic Affairs for taking up the matter with the JBIC.